

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.209  
**C.P. (IB)/217(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

HDFC Bank Limited

.....Applicant

V/s

Mr.Sandip Narendrakumar Patel Personal Guarantor to  
M/s.Yours Ethnic Foods Private Limited

.....Respondent

**Order delivered on: 05/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/FC

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the PG

: Mr. Kuldeep Adesara, Adv.

For the RP

: Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

**ORDER**

Report of RP is not yet received. RP stated that it is filed by separate IA which is not yet listed. Hence, matter stands adjourned.

List for further consideration on 15.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**